## **STATEMENT**

The Supreme Court Collegium in its meeting held on 14<sup>th</sup> July, 2022 has approved the proposal for elevation of Shri Rajesh Sekhri, Judicial Officer, as Judge in the High Court of Jammu & Kashmir and Ladakh.



## **STATEMENT**

The Supreme Court Collegium in its meeting held on 14<sup>th</sup> July, 2022 has approved the proposal for elevation of the following persons as Judges in the Chhattisgarh High Court: NOIA

## **ADVOCATE:**

Shri Rakesh Mohan Pandey @ Rakesh Pandey 1.

## **JUDICIAL OFFICER:**

Shri Radhakishan Agrawal 1.

